

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(3) C.P.(I.B)-216/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: Meridian Metala  
V/s  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency & Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **16.10.2018**.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**30.08.2018.**  
HHS